

R.O.C.No. 69964-A/2018/B2

CIVIL JUDGES
TRANSFER & POSTINGS

NOTIFICATION No. 175 / 2018

The Government, vide G.O.Ms.No.345, Home(Cts.II) Department, dated 07.04.2017 and in G.O.Ms.No.297, Home(Cts.III) Department, dated 05.04.2017, have issued orders for constitution of separate Judicial Magistrate Court at Vandavasi in Tiruvannamalai District by converting the existing Principal District Munsif-cum-Judicial Magistrate Court and separate District Munsif Court at Vandavasi in Tiruvannamalai District by converting the Additional District Munsif Court, Vandavasi in Tiruvannamalai District, in the cadre of Civil Judge.

Thiru. K.Nilavarasan, Principal District Munsif-cum-Judicial Magistrate, Vandavasi, is transferred and posted as Judicial Magistrate, Vandavasi, in the aforesaid separately constituted Court.

Thiru. D.Mohankumar, Additional District Munsif, Cheyyar, is transferred and posted as District Munsif, Vandavasi, in the aforesaid separately constituted Court.

HIGH COURT OF MADRAS, CHENNAI.
DATED:04.10.2018.

Sd./-C.Kumarappan
REGISTRAR GENERAL

